

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
05-06-2024 AT 10:30 AM**

**Company Petition/44/2023  
AND  
IA (CA) 154/2024 in Company Petition/44/2023  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Dr. Yadagiri R Pendri & Anr

**...Petitioner**

**AND**

Escientia Biopharma Pvt Ltd 7 Ors

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition/44/2023**

Learned Senior Counsel Mr Vivek Reddy along with Mr Soumya Das Gupta, Mr Dwijesh Kapila, Mr Aviral Singhal, and Mr Bheemachary for the petitioners present physically.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

For hearing, matter adjourned to 10.06.2024.

**IA (CA) 154/2024**

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. At request for filing counter, matter adjourned to 10.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**